

**List of Creditors of Orient Frozen Foods LLP**  
**As on Insolvency Commencement Date i.e. 20 December 2024**  
**Claims drawn up to 06 April 2026**

Sr.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	17,46,98,880.00	1	17,46,98,880.00	0	0	0	1	Annexure – 1
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026

6	Operational creditors (Employees)	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026
7	Operational creditors (Government Dues)	1	18,88,544.00	1	18,88,544.00	0	0	0	2	Annexure – 2
8	Operational creditors (other than Workmen and Employees and Government Dues)	2	3,81,78,225.00	1	1,58,70,262	0	2,23,07,962	0	3	Annexure – 3
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	0	No claims have been received till 06 April 2026
<b>Total</b>		<b>4</b>	<b>21,47,65,649</b>	<b>3</b>	<b>19,24,57,686</b>	<b>0</b>	<b>2,23,07,962</b>	<b>0</b>		

**Annexure – 1**  
**List of Secured Financial Creditors (Other than financial creditors belonging to any class of creditors)**

Sr.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	HDFC Bank Limited	29.01.2025	17,46,98,880.00	17,46,98,880.00	Secured	17,46,98,880.00	0	No	100	0	0	0	0	-
	<b>Total</b>		17,46,98,880.00	17,46,98,880.00		17,46,98,880.00	<b>0</b>	<b>-</b>	<b>100</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	



**Annexure – 3**  
**List of Operational Creditors (Other than Employees Workmen and Government Dues)**

Sr.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Divine Projects	18.06.2026	1,60,66,558	0	Unsecured	-	-	No	-	-	-	1,60,66,558	-	-
2	JVP Marine Products and Exports Private Limited	09.07.2025	2,21,11,666.97	1,58,70,262.54	Unsecured	-	-	No	-	-	-	62,41,404	-	-
<b>Total</b>			<b>3,81,78,225</b>	<b>1,58,70,262.54</b>		<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>2,23,07,962</b>	<b>-</b>	

Sd/-

**A. Pitchai**

**Resolution Professional**

**In the matter of Orient Frozen Foods LLP**

**IBBI Registration No.:- IBBI/IPA-001/IP-P-02527/2021-2022/14040**

IBBI Registered Address: Door No.891-F,PLOT No.A28/1 , 15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu - 627011

IBBI Registered Email ID: pitchai.a1958@gmail.com

Authorization For Assignment valid up to: December 31, 2026

Process Specific Address: Door No.891-F,PLOT No.A28/1 , 15th Street, Rahmath Nagar, Behind Child Jesus Church, Tirunelveli, Tamil Nadu - 627011

Process Specific Email Id: cirp.offllp@ancoraa.com